

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 742 of 2019
IN
DFR No. 838 of 2019

Dated : 09th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Hindustan Petroleum Corporation Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Nikita Choukse

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents on IA No.742 of 2019 (*delay in filing*) as well as on the main Appeal returnable on 11.07.2019. Dasti, in addition, is also permitted.

List the matter on **11.07.2019**.

(S.D. Dubey)
Technical Member

Pr/pk

(Justice Manjula Chellur)
Chairperson